

Report on revisit of Dr Vinod Aggarwal, Special Rapporteur, Central Zone, NHRC to Beur Central Jail, Patna, Bihar on 10/02/18

JS
USCA: for phcy in F.C. Agenda - on file.

The central jail, Beur was revisited on 10th Feb, 2018, to see the changes which happened over the last 8-9 months my visit. Since than the major change is in the personal and their training facilities. Also the training of inmates also has some change. Coming first to the personal.

all
7/26/21
Spz
27/2/18
Sh. #11

1. Personal.

There is immense increase in the number of Head-Warders, Warders and Physicians. Earlier against the 23 posts of Head warders, there was only one was posted. Now there are 20 Head - Warders are posted. Against the posts of 180 warders, there were 97 warders, now there are 129 warders. Against the post of 4 regular and 3 on contract now there are 4 physicians, which were earlier 2.

SN	Name of Post	Sancti oned	In Postion on 6 june ,2017	Vacant on 6/6 17	Posted on 10/2/18	Vacant on 10/2/18	Remarks
1.	Jail Suptd.	1	1	0	1	0	
2.	Physicians	7	2	5	4	3	+
3	Deputy Suptd.	2	1	1	1	1	
4	Asst. Suptd.	7	2	5	1	6	-
5	Head Clerk	1	0	1	0	1	
6	UDC	1	1	0	1	0	
7	LDC	4	4	0	4	0	
8	Compounder	3	1	2	1	2	
9	Dresser	3	2	1	3	0	+
10	Chief Head Warder	1	1	0	1	0	
11	Head Warder	23	1	22	20	3	+++
12	Warders	180	92	88	129	51	++
13	Driver	02	02	0	02	0	
14	Sweeper	20	08	12	08	12	
15	Barber	10	01	09	01	09	
	Total	265	119	146	177	88	++
	Percentage	100	45%	55%	67%	33 %	+%

From the table above, a comparative of total personal and in position at present and 8-9 months back has been depicted. Now against 265 posts 177 are in positions, against 119. There is definite quantum jump in the posts of warders and head warders and physicians. There must have been promotions of warders , to the posts of Head warders. This is also positive step for the moral of the uniformed force. But still there are 33% vacancies.

Since last visit, the institute of Correctional administration has been inaugurated and in operation from 15th Nov, 2017. The vacancies in the institute are being filled. From April onwards, 15 days and 6 months courses for Warders, head warders and assistant superintendents are going to start and training needs of the state are being looked after by the Jail department. Participation of the various cadres in training program has to be ensured along with the duty meet.

At present there is a major jump in number of under-trials in the jail on the account of drive against the alcohol drinking, selling or storing. Short duration under-trials have a large increase as compared to before. The comparative with 8-9 months before is as follows:

	Detention period	No. on 6/6 17	% of Under-trials	No. on 10/2/18	% of under-trials
1.	Upto 3 months	1206	44	1973	56
2.	3-6 months	776	28	757	22
3	6-12 months	385	14	377	11
4.	1—2 years	165	6	167	5
5.	2—3 years	163	6	165	5
6.	3—5 years	66	2.5	70	2
7.	Above 5 years	08	0.3	14	0.2
	Total	2769		3523	

The increase in number of inmates has created pressure on the space further in the jail. The over-crowding has further increased the load on the facilities, which are already short. Among the inmates number of under-trials have increased. The under-trial

less than 3 months, shows a jump of 12%. It was informed that the prohibition policy had put pressure on jails in general and specifically on this jail, because in Capital Town there is more vigilance. But whatever may be the reasons If Government find that the number of inmates is going to be more than they should plan for more jail space.

Kitchen facilities have improved with addition of kneaders and chapatti making machines. Now comparatively hot and fresher food is available to inmates. But kitchen has still not been provided with automatic door closure and chimney. 4 kitchens will have adjoining dining halls. It is expected in another 6 months the inmates will eat while sitting comfortably in the dining hall. The Aluminium containers are also need to be replaced with stain-less steel ones.

Barracks don't have sufficient no of cage latrines, which are used between dusk to dawn and no plan is under submission of the Jail Head- quarters.

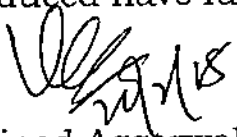
Training has been started for inmates under Kaushal Vikas Yojana to work as Data Entry Operators. The training company has assured to absorb the trained manpower once they are released from jail. Unless selection is not done seeing the period in which they are going to be released, it may remain a paper dream or either the work stations are developed with in the jail, that they are able to work from the jail or a concept of Open jail of Tihar or model jail of UP or real open jail of Rajathan or Buxar in Bihar is implemented, this may remain an a scheme on paper only. This is a new step if used discreetly can take the training of inmates at a higher level of employment once the convicts are finally reaching a higher level.

Last time after my visit I had reported water logging in some parts of jail. Out of 2 estimates one is going to be approved in near future and work will be done before the rains in June, 2018. But one more estimate is yet to be prepared and it is not expected that this problem will be completely eliminated before this rain. It

is felt that the higher Jail authorities be asked to get this estimate also prepared and get the work done at the earliest.

There are 14 under-trials who are in Jail for more than 5 years. Sujay Sharma s/o Ram Charitra Singh is under-trial and in jail since 9/2/08 (10 years)in case no 832/08. Besides him Vijay kumar Chowdhary s/o Nagendra Prasad Chourasia is under-trial and in jail since Dec, 2011, Shatrughan Ram s/o of Lal Chandra Ram is in jail since August 2011. Bholu Sao, Sanyog kumar Rai and Mohd. Mustkin are also in jail since 2012. These cases need to be handled by the concerned Judiciary in such a way that these under-trial don't remain in Jail for such a long time and their cases are taken up at the earliest.

Q The format of Jail report is enclosed, along with the report and other annexure. The jail functioning has improved because of the additional man-power. But still lot of more need to be done and no posts have been created for the posts of sociologists and psychologist and trainers for the jail. The overcrowding is a major problem, which need to resolved. The number of inmates instead of reduced have further increased.


Dr Vinod Aggarwal
Special Rapporteur

INSPECTION FORMAT

1. Name of the Prison:- Adarsh Central Jail, Beur, Patna

2. Sanctioned capacity of the Prison:- Male – 2260 Female - 100

3.1 Actual Strength of the Prisoners. Male – 3982 Female – 133

3.2 The details of the prisoners including undergoing life imprisonment and under death sentence.

Convicts	Under trails	Total
592	3523	4115

(Break-up of total strength)

Male	Female	Total
3982	133	4115

Lifers - 396

Death sentence - 01

Rigorous imprisonment - 578

Simple imprisonment - 12

Detenue - Nil

4. ACCOMMODATION:-

Area of the jail – 20 Acres

Age of buildings – 22 Years

Dimension of prisoner wards – 40'X18'

State of buildings - Satisfactory

Renovations or repairs – As per sheet attached.

Number of Wards/Barracks - 131

Number of Special Cells – 170

95

6

4.1 ARRANGEMENT OF SEPARTION OF -

Under trial - 3523

Young prisoners-35

Woman prisoners -133

Mentally sick prisoner-Nil

Drug addicts-Nil

Suffering from infectious diseases like T. B - 27

5. STAFF

(a) Sanctioned strength:- **Sheet attached.**

(b) Actual strength:- **Sheet attached.**

(c) Comments on adequacy or otherwise

Of sanctioned and available staff:- **Under Staffed.**

(d) Comments on the training of staff: - **Satisfactory.**

5.1 HUMAN RESOURCE DEVELOPMENT

Institutional arrangements for training of officers and staff in various categories

Bihar Institute of Correctional Administration has been working Since 15.11.2017.

Duration of training for each category
Arrangements of the content, quality and impact of training on correctional behavior inside and on rehabilitation of convicts after release

Duration of training 15 days to 6 month.

Need for further strengthening - **Participation in various training programmes for officers, Prison duly meet is being ensured.**

6. RIGHT OF PRISONERS :

6.1 RIGHT TO SPEEDY TRIAL

No of UTPs lodged in Prison

Men -2450

Women-105

What is average duration for which they

have been lodged in prison? **Three to six months in mirror cases and upto two years in major cases.**

What are the contributory factors to delay in disposal of cases of UTPs? **N/A**

Specific suggestions to reduce this duration? **The provision of bail for 1/4th period of conviction should be implemented.**

6.2 RIGHT TO BE RELEASED ON BAIL

- (a) No of petitions pending- Nil
- (b) Yet communicated the reason for rejection no of cases where the prisoner are unable to arrange sureties -Nil
- (c) No of cases where the bail amount is high what are specific suggestion to improve the situation and register expeditious disposal of pending bail applications- Nil

6.3 RIGHT OF CONVICTS TO APPEAL :

No of cases where -06 (through state legal committee)

appeal petitions are

pending in the High Court

No. of years for which these petitions are

pending -01 years

Contributory factors -NA

Specific suggestions for expeditious disposal- These appeal should be monitored by a panel of lawyers appointed for this purpose.

6.4 RIGHT OF CONVICTS FOR PREMATURE RELEASE/PAROLE/REMISSION

What is the composition of the State sentence review Board -Notification attached

No. of cases pending for review -2

Duration for which they are pending & reasons for

pendency -2 Months, Not Known

Specific suggestions to expedite disposal

Procedure followed as per guidelines of NHRC

and Section 433 CrPC-The rules should be made easy.

Whether meeting S S R Board is being held, mention dates-Copy attached

6.5 RIGHT TO FOOD

Scales of diet for various categories of prisoners-Copy attached

Storage of articles-Satisfactory

Arrangements of cooking and distribution of food-By the prisoners themselves

Does the kitchen have the following -

- i. A modern chimney regardless of the type of fuel used;-No
- ii. Sufficient number of exhaust fans;-Yes
- iii. Fly proof automatic closing doors;-No
- iv. Floors made of an impermeable material;-Yes
- v. A platform for washing, cleaning and cutting Vegetables,-Yes
- vi. An electric kneader for preparing paste out of atta prior to making chapattis;-Yes
- vii. Chapatti making machines/mixers and grinders;-Yes
- viii. Adequate number of taps inside the kitchen; -Yes
- ix. LPG and hotplates; -Yes
- x. Container made of stainless steel to keep the cooked food not prior to being served; -No They are of aluminum
- xi. Cooked & serving utensil to be made of stainless steel. -No

6.6 RIGHT TO WATER

Whether sufficient clean and purified drinking water is supplied in the jail-**Yes**

Source of water-**Submersible boring and Supply water, Hand pump**

Whether periodical cleaning of water storage tanks are done.

Whether sufficient water supply is provided in toilets and for bathing and cleaning of cloths purpose. -**Yes**

General cleaning around source of water. -**Satisfactory**

6.7 RIGHT TO SANITATION

Does every barrack use for sleeping have sufficient number of WCs, -**Yes**

Are the latrines of sanitary type with arrangements for flusing? -**Yes**

Is it ensured that the toilets are places on in impermeable basis, -**Yes**

higher than the surrounding ground and are so built that the Sun's rays can easily enter the latrines and that rainwater is kept out? -**Yes**

is it ensured that the latrines are so designed that all excreta and wash materials get into receptacles without foiling the sites? -**Yes**

Have the inside walls of the latrine been fitted with glazed ceramic-**Yes**

tiles upto a height on one metre from the floor level as far as possible. -**Yes**

6.8 RIGHT TO PERSONAL HYGIENE

Does the prison provide covered cubicles for bathing @one for every 10 prisoners with proper arrangement to ensure privacy? -**No**

Is it ensured that every prisoner takes bath as frequently as necessary for better personal hygiene according to climatic conditions? -**Yes**

Is it ensured that every prisoner washes his clothing at least once a week? if so, have you ensured that use of necessary washing materials(Soap, washing powder, detergent etc)has been authorized for bath male & female prisoners? -**Yes**

Is there a mechanized laundry to wash items of clothing and bedding at, the time of return of these items to the clothing store? -**No**

6.9 RIGHT TO CLOTHING

The Model Prison Manual provides this right and the manner of exercise of this right both for the Convicts as well as UTPs. -**Yes**

6.10 CLOTHING AND BEDDING

The Model Prison Manual provides this right and the manner of exercise of this right both for the Convicts as well as UTPs.

Is hospital accommodation available on the scale of 5% if the daily average of the inmate population? -Yes

Is the location of the hospital sufficiently away from the barracks? -Yes

Are the floors and walls of the hospital of impermeable material? -Yes

Is there arrangement for uninterrupted supply of potable water and electricity? -Yes

Is there a hospital Kitchen with arrangement for proper upkeep and maintenance? -Yes

Is it ensured that ailing prisoners who have been admitted to the prison hospital get their diet(including milk) according to approved scales? -Yes

Are samples being sent to approved laboratories for test?

If so at what intervals & with what findings? -Yes

What preventive and corrective measures been taken to

ensure that water is free from impurities & is potable. -R.O. is installed.

7. HEALTH, HOSPITALS AND MEDICAL FACILITIES

(a) No. of doctors:- Male - 06 Female - 02 (Posting/deputation)

Total- 08

(b) No. of Para-medical Personnel. :- 04

(c) Daily average of O.P.D :- 80

(d) Visits by specialists: - **Regular.**

(e) Isolation/ segregation of patients

Suffering from infectious diseases. :- **Isolated.**

(f) No. of prisoners suffering from T.B. :- 27

(g) No. of prisoners suffering from HIV/AIDS:- 04

(h) Arrangements for detection

And prevention of HIV/AIDS.:- **HIV kit/Aids awareness programmes are regularly organized.**

(i) Are instructions about medical examination

Of every prisoner on admission being followed?:- **Yes.**

(j) Ambulance service. :- **Available.**

(k) Drug de-addiction and counseling services.- **Yes.**

10

8. MENTAL ILLNESS :

How many mentally ill persons have been detained in the jail and for what duration? - **Eleven**

How many times the IG of Prisons has visited them u/s 39(1) of Mental Health Act 87? - **Twice**

What are the main observations?

How many times these persons have been visited by Psychiatrist or where a Psychiatrist

is not available by a medical officer empowered by the State Government u/s 39 (4) of Mental Health Act, 1987?

9. CHILDREN STAYING WITH MOTHER (CONVICTS) :-

What checks & safeguards are being observed to promote health, safety, education, nutrition, immunization of children in 0-6 age group while allowing them to stay with their mothers (convicts) in term of the

-**All facilities saunas crèche culture, Primary education facilities, toys, Jhula, Seasaw, etc. available.**

Baby soap, powder, oil, clothes, etc. are provided on regular basis.

Pradesh & others, WP
No. 559 of 1994 with
Criminal Appeal No. 69
of 2000 decided on
1/11/2000

10. INSTITUTIONAL TREATMENT :-

(a) Classification:-

(b) Institutional routine :- **Yoga, Physical training**

(c) Education:- **Nalanda open university, NIOS (copy attached)**

(d) Vocational training and work -**Tailoring, bouquet marking, embroidery**
(Asst Electrician, Data entry operator under Kaushal Vikash Yojana)
(List of beneficiary attached)

(e) Spiritual development -**Yoga and Prayer**

(f) Organized recreation-**Music, Gym**

(g) Rehabilitation assistance-**N/A**

(h) Canteen facilities: - **Available.**

11. Daily wages for

- (i) Trainers-
- (ii) Semi-Skilled workers-
- (iii) Skilled workers-
- (iv) Mean and mode of payment of wages-

Copy attached

12. CONDITIONS OF UNDERTRAILS

(a)	Detention period	Numbers		Total
		Male	Female	
(i)	Up to 3 months	1927	46	1973
(ii)	3-6 months	716	41	757
(iii)	6-12 months	363	14	377
(iv)	1-2 years	158	09	167
(v)	2-3 years	163	02	165
(vi)	3-5 years	69	01	70
(vii)	Above 5 years	14	0	14
Total		3410	113	3523

(b) Are under trials kept separate from

Convicted prisoners? :- Yes.

(c) No. of undertrials granted bail but

Unable to seek release because of

Failure to arrange sureties.:- NIL.

(d) Is there any problem of providing

escorts to undertrials for court

appearance? :- NO

(e) Holding of Lok Adalats in Jail premises. :- Last Saturday of every month.

hel

13. CUSTODIAL DEATH

(a) Annual statement of deaths for last 3 years.

<u>Year</u>	<u>Total No. of deaths</u>	<u>Natural</u>	<u>Unnatural</u>	<u>Remarks</u>
2015	11	11	-	
2016	07	07	-	
2017	13	13	-	

(b) Annual statement of escapes from the Prisoners/ escorts for the last 3 years:- **NIL.**(c) Have these deaths been investigated – **Yes.**(d) What are the finding & general observations – **Natural Death. due to disease****14. WOMEN PRISONERS :**(a) Sanctioned capacity :- **100**(b) Actual strength- **188**(c) Details of staff- **09**(d) No. of children with women prisoners & their age-group:- **14 (0-5 Years)**(e) General comments on health facilities for women prisoners and children staying with them with special mention of availability or otherwise of a separate female ward in prison hospital and inoculation programme for the children. :- **Satisfactory.**(f) Facilities of vocational training for women Prisoners. :- **Tailoring, bouquet making, wearing.**(g) No. of women prisoners suffering from T.B and psychiatric problems. :- **NIL.****15. BASIC AMENITIES :**

Letters (receiving, dispatching and distribution system -Yes

Feed back by the senior officers and records maintained on this regard, if any

Whether prisoners rights has been displayed in the prison

13

16. INTERVIEWS OF THE PRISONERS-

-According to the provisions of Jail Manual

16.1 INTERVIEWS OF THE PRISONERS BY JAIL/DISTRICT OFFICIALS

Mean and mode of
interview -During Inspection.

Details of redressal of complaints, if any-No

16.2 SYSTEM OF INTERVIEWS WITH FAMILY MEMBERS AND LAWYERS

What is the procedure
which is in vogue for
grant of such interviews?

How many such requests on an average are
being received?

How many requests have been turned down &
reasons thereof? -None

17. No. of visits/ inspections during the last one year by

(i) Judicial authorities. : - 05

(ii) Non- Judicial authorities. : - 08

18. Involvement of NGOs and social activists in prison activities: - NIL.

18.1 FUNCTIONING OF BOARD OF VISITORS:

When was the Board of
visitors last constituted?

What is the frequency of visits of the Jail by
the BOV?

Are the observations recorded by the BOV
soon after visit?

-Constitution of BOV is in process.

What is the current status of compliance with
these observations?

19. GENERAL REMARKS: On the functioning of the prison administration, problems & grievances and suggestions for improvement:- **Satisfactory, prison industry needs to be established, Prison building needs repair & drainage system needs improvement.**

20/02/18

Superintendent

Adarsh Central Jail, Beur, Patna

493

16

कार्यालय अधीक्षक, आदर्श केन्द्रीय कारा, बेऊर, पटना

दिनांक-08.02.2018 को इस कारा में पदस्थापित पदाधिकारी एवं कर्मचारियों का स्वीकृत बल, कार्यरत बल एवं रिक्त पदों की विवरणी :-

क्र०	पदनाम	स्वीकृत बल	कार्यरत बल	रिक्त पद	अभियुक्ति
1.	अधीक्षक	1	1	0	
2.	कारा चिकित्सक				एक चिकित्सक केन्द्रीय कारा गया, एक चिकित्सक मंडल कारा छपरा एवं एक महिला चिकित्सक मंडल कारा, जहानाबाद से प्रतिनियुक्त हैं।
	i) नियमित	4	2	2	
	ii) संविदा पर	3	2	1	
3.	उपाधीक्षक	2	1	1	
4.	सहायक अधीक्षक	7	1	6	
5.	प्रधान लिपिक	1	0	1	
6.	उच्च वर्गीय लिपिक	1	1	0	
7.	निम्न वर्गीय लिपिक	4	4	0	
8.	मिश्रक	3	1	2	
9.	परिधापक	3	3	0	
10.	मुख्य उच्च कक्षपाल	1	1	0	
11.	उच्च कक्षपाल	23	20	03	
12.	कक्षपाल	180	129	51	
13.	चालक	02	02	00	
14.	सफाई मजदूर	20	08	12	
15.	नाई	10	01	09	

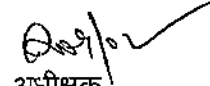
(Signature)

अधीक्षक,

आदर्श केन्द्रीय कारा बेऊर, पटना

भवन निर्माण विभाग/पुलिस निर्माण निगम/IDA द्वारा काराये जा रहे कार्यों को अद्यतन स्थिति

क्र०	वृत्त एवं वृत्ताधीन कारा का नाम	कार्यन्वयन एजेंसी का नाम	वित्तिय वर्ष	योजना का नाम	भौतिक प्रगति	कार्य समाप्ति प्रमाण पत्र के प्रेषण की स्थिति
1	2	3	4	5	6	7
1	आदर्श केन्द्रीय कारा, बेरूर, पटना	भवन निर्माण प्रमण्डल	1. 2013-14 2. 2012-13 3. 2011-13	1. 20 शैया वाले बैरक का निर्माण 2. प्रशासनिक भवन के उपर कॉन्फ्रेंस हॉल का विस्तृत रूपांतरण 3. मुलाकाती कक्ष का निर्माण 4. कारा के सामने स्थित खाली मैदान की चहारदिवारी का निर्माण	1. निर्माण कार्य पूर्ण-भवन हस्तांतरित 2. कार्य पूर्ण। 3. कार्य पूर्ण। 4. कार्य पूर्ण सिर्फ एक गेट लगाना शेष।	


अधीक्षक

आदर्श केन्द्रीय कारा, बेरूर, पटना

कारा में इच्छुक संसीमित सजावार / विचाराधीन बंदियों के
कौशल विकास अन्तर्गत डाटा इण्ट्री ऑपरेटर हेतु प्रशिक्षण लेने
वाले की सूची :-

क्र०	नाम एवं पिता का नाम	वार्ड संख्या	योग्यता	आधार कांड संख्या	अभ्युक्ति
1	मनोज कुमार, पिता-रघुनाथ शरण	3/17	M.A.	941800829906	
2	निरज कुमार, पिता-रामप्रवेश सिंह	3/13	Matric		
3	सुधीर कुमार, पिता-सूर्य कुमार सिंह	3/7	I.A	316626424966	
4	अभिषेक कुमार, पिता-ब्रजेश सिंह	4/19	Matric		
5	सर्वेश सुमन, पिता-ब्रजेश बेलदार	5/5	Matric		
6	कुणाल कुमार, पिता-नन्दकिशोर सिंह	3/23	I.Com		
7	आलोक रंजन, पिता-उमेश प्रसाद सिंह	3/23	B.A		
8	संतोष जायसवाल, पिता-प्रेम कुमार जयसवाल	5/12	Matric		
9	उदय कुमार, पिता-इन्द्रदेव प्रसाद	3/20	Matric		
10	मो० फुरकान, पिता-मो० अनुसाना	5/10	Matric		
11	सुनील कुमार, पिता-जयमंगल राय	5/10	B.A		
12	राजू कुमार, पिता-अर्जुन प्रसाद	5/12	Matric		
13	प्रमोद कुमार, पिता-श्यामदेव सिंह	5/23	M.A		
14	मुकेश कुमार, पिता-महावीर रजक	3/10	Matric		
15	नीतिन कुमार, पिता-बलदेव प्रसाद	3/6	Matric		
16	पुरुषोत्तम कुमार, पिता-रामकांत प्रसाद	2/13	B.Sc	664863893573	
17	आकाश कुमार, पिता-बिरेन्द्र कुमार	4/20	Matric		
18	विजय कुमार, पिता-भरत रविदास	4/20	Matric		
19	रोहित कुमार, पिता-अभिनन्द प्रसाद	4/17	Matric		
20	धर्मदेव कुमार, पिता-रामविलास महतो	2/12	B.A	596568441910	
21	कासीद ईमाम, पिता-स्व० इमामुल हक	5/17	B.Com	729841532472	
22	जनार्दन भगत, पिता-श्रीनाथ भगत	4/3	I.A		
23	दिनेश राय, पिता-महादेव राय	2/9	B.A		
24	विश्वनाथ यादव, पिता-जनक राय	5/5	Matric		
25	अभिषेक कुमार, पिता-श्यामनन्दन प्र० यादव	5/12	B.A		
26	राजू कुमार, पिता-अर्जुन प्रसाद	5/12	B.A		
27	राजू रंजन कुमार, पिता-अर्जुन प्रसाद	5/12	Matric		
28	विनोद कुमार चौहान, पिता-रामफल महतो	2/12	I.Sc		
29	संजीव कुमार शर्मा, पिता-अमीर लाल शर्मा	3/7	Matric		
30	श्रवण कुमार, पिता-अरुण कुमार सिंह	3/8	Matric		
31	धर्मेन्द्र कुमार, पिता-स्व० जनक प्रसाद	4/17	Matric		
32	रौशन कुमार, पिता-बिजेन्द्र कुमार	2/22	Matric		
33	अटल बिहारी राय, पिता-गणेश राय	4/17	M.Sc	258055153070	
34	रंजीत कुमार, पिता-सत्येन्द्र सिंह	2/9	I.A		
35	राजेश कुमार, पिता-दिलीप कुमार यादव	2/12	B.Sc		

36	सत्येन्द्र नारायण, पिता-छट्टु सिंह	2/12	Matric		
37	अनुज कुमार, पिता-सरयुग यादव	2/3	I.Sc	946402429213	
38	शशी रंजन सुमन, पिता-सत्येन्द्र कुमार सुमन	3/24	Matric		
39	चंदन कुमार, पिता-महेश साह	3/12	Matric		
40	राकेश कुमार, पिता-विद्यानन्द सिंह	3/13	Matric		
41	ओम प्रकाश गुप्ता, पिता-गणेश प्रसाद गुप्ता	2/23	B.A	272403860648	
42	मो० मोजाहिद वर्शी, पिता-मो० असलम वर्शी	2/22	M.Sc		
43	मनीष कुमार, पिता-लालबाबू राय	2/22	I.A		
44	विनोद सिंह, पिता-सुरेश सिंह	5/22	Matric		
45	अनिष कुमार, पिता-महेन्द्र प्रसाद	3/10	Matric		

अधीक्षक,
आदर्श केन्द्रीय कारा बेऊर, पटना

47